## GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:4300 ANSWERED ON:16.12.2009 VIOLATION OF FOREST CONSERVATION ACT Pangi Shri Jayaram

## Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government is aware of the environmental hazards that is likely to happen in Angul and Talcher Districts of Orissa after the proposed Steel Plant and Thermal Power Plant becomes operational;
- (b) if so, the reaction of the Government thereto; and
- (c) the action being taken by the Government in this regard?

## **Answer**

## MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a) &(b) Angul-Talcher Area in Orissa has been identified as one of the critically polluted areas by Central Pollution Control Board. Proposed steel and thermal power plants were appraised from environmental angle by the Expert Appraisal Committee before environment clearances were accorded. While according environment clearances, necessary conditions and safeguards were stipulated to avoid any significant adverse impacts on the environment.
- (c) Action taken by the Government including the following:
- # Environmental Action Plan for Angul-Talchar Area was prepared in 1991 and reviewed subsequently. Accordingly, revised Action Plan was prepared in 2007 and the same is under implementation.
- # Monitoring of stipulated conditions is carried out through the Regional Office of this Ministry, Central Pollution Control Board and State Pollution Control Board.